

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA AT HYDERABAD**

SUB: STATE JUDICIAL SERVICE RULES – District and Sessions Judges – Declaration of officiation of District and Sessions Judges, who were appointed as District Judges (Entry Level) under 65% quota in the year, 2019 on completion of 2 years of service as per Rule 9 (b) of The Telangana State Judicial Service Rules, 2017 – **ORDERS – ISSUED.**

READ: G.O.Ms.No.54, LAW (L.A & J SPL.B) Dept., dated 03.12.2019.

ORDER ROC.NO. 375/2022-B.SPL., DATED: 25.02.2022

The High Court is pleased to pass the following Order:

The declaration of officiation of the following District and Sessions Judges, who were appointed as District Judges (Entry Level) under 65% quota in the year, 2019 have completed two years of service as per Rule 9 (b) of The Telangana State Judicial Service Rules, 2017 in the cadre of District and Sessions Judges with effect from the dates shown against their names in Column No.5 of the table below:-

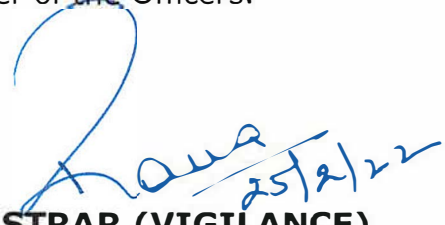
Sl. No.	NAME OF THE OFFICER	DATE OF JOINING DUTY	DATE OF COMPLETION OF TWO YEARS OF SERVICE	DATE OF DECLARATION OF OFFICIATION AS DISTRICT JUDGE
1.	2.	3.	4.	5.
1.	SRI G. RAJ GOPAL IV Additional District and Sessions Judge -cum- IV Additional Metropolitan Sessions Judge -cum- I Additional Family Court, L.B.Nagar, Rangareddy District.	22.02.2017	08.03.2019	09.03.2019

2.	SRI D.RAJESH BABU IV Additional District and Sessions Judge, (Fast Track Court), Nagarkurnool, Mahabubnagar District.	03.12.2019	02.12.2021	03.12.2021
3.	SRI A.JAYA RAJ X Additional Chief Judge, City Civil Court, Hyderabad.	03.12.2019	22.01.2022	23.01.2022
4.	SRI K.KUSHA III Additional District and Sessions Judge -cum- III Additional Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.	03.12.2019	14.12.2021	15.12.2021
5.	SRI K.PRABHAKARA RAO II Additional Chief Judge, City Civil Court, Hyderabad.	03.12.2019	15.12.2021	16.12.2021
6.	SRI SURA SRINIVAS REDDY III Additional Special Judge for trial of CBI Cases, Hyderabad.	03.12.2019	02.12.2021	03.12.2021
7.	SMT. S.V.P.SURYACHANDRA KALA VII Additional District and Sessions Judge, Bodhan, Nizamabad District.	03.12.2019	02.12.2021	03.12.2021

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8.	SMT. CHANDRA I Additional District and Sessions Judge, Karimnagar.	G.BHAVANI	03.12.2019	09.01.2022	10.01.2022
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Note: The respective Prl. District and Sessions Judges/Unit Heads are requested to make necessary entries in the Service Register of the Officers.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Principal Special Judge for CBI Cases, Hyderabad.
4. **THE PRL. DISTRICT JUDGES:**
Karimnagar, Mahabubnagar, Nizamabad, Rangareddy District at L.B.Nagar.
5. The **Registrar General and other Registrars**, High Court for the State of Telangana.

Copy to:

The Section Officer, B-Section, High Court for the State of Telangana.
(for information and necessary action)

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